

FORMA
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate person]

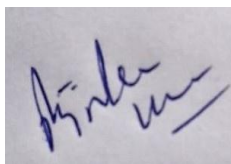
1.	NAME OF CORPORATE PERSON	AFA EXPORTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02/11/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Company Act, 1956, as amended 2013, Registrar of Companies Delhi
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909DL2004PTC130316
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	C 50, First Floor, Radhey Shyam Park Extension Behind Jagatpuri Police Station Krishna Nagar Delhi East Delhi 110051 India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	13/06/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	BRIJ NANDAN KALRA B-001, Park View Ananda, Bestech, Sector -81 Gurgaon -122004 (Haryana) IBBI/IPA-003/IP-N00014/2018-2019/10103 Afa.liquidation@gmail.com Mob. No. 9878704134
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24/07/2021

Notice is hereby given that the AFA EXPORTS PRIVATE LIMITED has commenced voluntary liquidation on 13/06/2021.

The stakeholders of AFA EXPORTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 24/07/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



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BRIJ NANDAN KALRA

Name and Signature of the

Liquidator: Date 24/06/2021; and

Place; Delhi